## 55 Written'Answers

In addition, D.E.S.U. will also have a share of 150 MW from the Singrauli Super Thermal Power Station being set up by N.T.P.C. The first unit of Singrauli Super Thermal Power Station is scheduled to be commissioned by 1981-82 and other units at intervals of 6 months thereafter

## Committee on fixation of commission for goods booking agents

\*239. SHRI BHAGWAN DIN: SHRI BHISHMA NARAIN SINGH; SHRI YOGENDRA MAKWANA; SHRI VITHAL GADGIL:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have appointed a Commission Fixation Committee to recommend commission for goods booking agents and lorry operators for haulage of goods.

(b) whether Government have received its report; if so, what are the recommendations of the Committee and what action Government have taken thereon; and

(c) if the answer to part (b) above be in the negative, by when the report is likely to be submitted to Government?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM); (a) Government have set up a Committee to recommend the principles to be followed or ^he factors to be taken int0 account in fixing a reasonable rate of commission which may be retained by booking agencies.

(b) No, Sir.

(c) The Committee is being directed to complete its work and submit its report by 31-7-78.

## **Implementation of the Industrial Policy**

*240. SHRI	SYED	AHMAD
HASHMI: Will	the Minister	of IN-
DUSTRY be pleased to state;		

to Questions

(a) what effective measures Government have taken so far for the implementation of new industrial policy; aMd

(b) what is the number of new domestic and cottage industries which have been set up in the country after the declaration of the industrial policy?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) A statement is laid on the Table of the House.

## Statement

(a) With a view to achieving the objective of effective promotion of cottage and small industries widely dispersed in rural areas and small towns as envisaged in the Industrial Policy Statement laid before Parliament Government have approved as on date 138 District Industries Centres in ten States and tw0 Union Territories involving an expenditure 0f Rs- 110-7.71 lakhs. Under the single roof of the District Industries Centre all the services and support required by small and village entrepreneurs will be provided.

With a view to implementing the programme in regard t0 "Nai Khadi" referred t0 in the Statement oa Industrial Policy, a draft Bill to amend the Khadi & Village Industris Act has been introduced in Lok Sabha on 12th April, 1978.

The list of industries reserved for small scale sector laid before Parliament on 23rd December, 1977 was reviewed a"d a revised list of 807 items was drawn up and laid before the Rajya Sabha on 27th April, 1978,